

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd

... Applicant / Petitioner

Vs

Value Infratech India Pvt. Ltd.

...

Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, in CIRP.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Amita Kumari, Adv.

For the RP

: Mr. Sanjay Kumar Singh, RP in person

ORDER

List all pending applications for hearing on **19.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
Aarti